

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 65 of 2011

Dated : 20th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Power Grid Corporation of India Limited **Appellant(s)**

Versus

C.E.R.C. & Ors. **Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran,

Counsel for the Respondent(s): Mr. Pradeep Misra & Mr. Daleep Dhyani
for R.10 - UPPCL

ORDER

Both the learned counsel for the parties have finished their arguments. Written Notes have already been filed by the learned counsel for the Appellant.

Now both the learned counsel are directed to file their respective Written Submissions on or before 01.11.2011 after serving copy on the other side.

Post the matter on **02.11.2011** for reporting compliance.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS